



2025:DHC:7637-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 4119/2025**

**AYON RAY**

.....Petitioner

Through: **Mr. Himanshu Gautam, Adv.**

versus

**UNION OF INDIA & ORS.**

.....Respondents

Through: **Mr. Tanveer Ahmed Ansari,  
SPC with Mr. Hilal Haider, GP and Ms.  
Neha Tiwari, Adv.**

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER(ORAL)**

**01.09.2025**

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**C.HARI SHANKAR, J.**

1. Mr. Himanshu Gautam, learned Counsel for the petitioner seeks leave to withdraw this petition as the reliefs sought by the petitioner stand granted by the respondents.

2. Accordingly, this writ petition is disposed of as withdrawn.

**C.HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**SEPTEMBER 1, 2025/gunn**